

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 82**

Dated Guwahati, the 7<sup>th</sup> October, 2021

It is for the information of all concerned that, until further orders, learned Advocates will have to file affidavits alongwith the petitions. Furnishing certificates authenticating the averments made in the petitions will no longer be accepted by the Registry.

This Notification shall come into force with immediate effect.

By Order,

*Sd/-*

**REGISTRAR (JUDICIAL)**

**Memo No. HC. III - 06/2020/ 5056-5070/ G, Dated 7<sup>th</sup> October, 2021**

**Copy to:-**

- 1) The Registrar (Vig./ Admn./ Judl./ Estt. ), Gauhati High Court, Guwahati.
- 2) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun
- 4) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim.
- 5) The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
- 7) The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 8) The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 9) The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 12) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 13) The A.O.(J) \_\_\_\_\_, Gauhati High Court Guwahati.
- 14) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 15) The Notice Boards, (Old & New) Block, Gauhati High Court, Guwahati.

*R. A. Tapar*  
*of. x. 2*

**REGISTRAR (JUDICIAL)**